

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20050 – JK (LD) of 2025
DATED:- 19 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 19.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 20050- JK (LD) of 2025 dated 19.12.2025.

S.No.	Case No.	Titled of the Case	OIC
1.	O.A No. 152/2023	Basharat Bashir Naik Vs UT of J&K and others	Syed Ishrat Parvez, Under Secretary to the Government, Higher Education Department.
2.	O.A No. 554/2024	Muzaffar Ahmad Naikoo Vs UT of J&K and Ors	Sanjay Kumar Tickoo, JKAS Deputy Secretary to the Government, Higher Education Department.
3.	T.A No. 1409/2021	Farhat Jabbar & others Vs UT of J&K and Ors	Sanjay Kumar Tickoo, JKAS Deputy Secretary to the Government, Higher Education Department.
4.	O.A No. 1038/2022	Zahid Nawaz Vs UT of J&K and Ors	Sanjay Kumar Tickoo, JKAS Deputy Secretary to the Government, Higher Education Department.
5.	O.A No. 553/2025	Mushtaq Ahmad Hakeem Vs UT of J&K and Ors	Principal, Government Degree College, Pulwama
6.	CCP(S) 163/2025	Gulzar Khaliq Vs Shantmanu Commr/Secy and Ors	Principal, Government Degree College, Char-i-shareef, Budgam.
7.	O.A No. 419/2023	Naseem Ahmad Bhat Vs UT of J&K and others	Syed Ishrat Parvez, Under Secretary to the Government, Higher Education Department
8.	WP(C) No. 575/2024	Abdul Rashid Baba and Ors. Vs Union Territory Of J&K and Ors.	Principal, Islamia College of Science and Commerce, Srinagar.
9.	WP(C) No. 1748/2025	Inhabitants Of Town Langate Handwara Vs Union Territory of J&K And Ors. (Higher Education)	Principal, Government Degree College, Langate, Kupwara.
10.	WP(C) No. 2444/2025	Ashaq Hussain Bhat and Ors. Vs Union Territory of J&K And Ors.	Nodal Principal, Kashmir Division.
11.	WP(C) No. 2001/2025	Milat Steels Budgam Th.Its Proprietor Vs Union Territory J&K and Ors	Principal, Government Degree College, Budgam.

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12.	WP(C) No. 2003/2025	Milat Steels Budgam Th.Its Proprietor Vs Union Territory Of J&K and Ors	Principal, Government Degree College, Khan Sahab, Budgam
14.	WP(C) No. 1735/2025	Shafqat Mushtaq Vs Union Territory Of J&K and Ors. (Higher Education)	Dr. Sheikh Aijaz Bashir, Director Colleges, J&K
15.	WP(C) No. 2784/2024	M/S Smarttech Constructions and M/S Alamdar Furniture Works Vs Union Territory Of J&K	Principal, S.P College, Srinagar, Kashmir.
16.	WP(C) No. 2874/2025	Kashmir Law College Nowshera Th. Its Director and Ors Vs Union Territory Of J&K Th. Commr/Secty	Dr. Deep Novel Kour, JKAS, Deputy Secretary to the Government, Higher Education Department
17.	O.A No. 1242/2025	Mohammad Maqbool Ganie Vs UT of J&K and Others	Dr. Sheikh Aijaz Bashir, Director Colleges, J&K
18.	T.A No. 315/2025	Abidha Jabeen vs UT of J&K and ors	Nodal Principal, Jammu
19.	T.A No. 316/2025	Suresh Sharma vs UT of J&K and ors	Nodal Principal, Jammu
20.	O.A No. 1900/2025	Kuldeep Singh vs UT of J&K and ors	Nodal Principal, Jammu
21.	O.A No. 1778/2025	Danish Saleem vs UT of J&K and ors.	Secretary, Jammu and Kashmir Public Service Commission, Jammu
22.	O.A No. 1854/2025	Asif Ali Wani vs UT of j&K and ors	Sanjay Kumar Tickoo, JKAS, Deputy Secretary to the Government, HED
23.	O.A No. 1756/2025	Ravi Kumar vs UT of J&K and ors.	Principal, GCW Udhampur.
24.	O.A No. 1244/2025	Dr. Hemla Aggarwal vs UT of J&K and ors.	Sanjay Kumar Tickoo, JKAS, Deputy Secretary to the Government, HED
25.	WP(C) No. 3170/2025	Manu Singh Pawar vs UT of J&K and ors	Sanjay Kumar Tickoo, JKAS, Deputy Secretary to the Government, HED
26.	WP (C) No. 2051/2024	Dr. Naseeb Singh vs UT of J&K and ors.	Sanjay Kumar Tickoo, JKAS, Deputy Secretary to the Government, HED
27.	WP(C) No. 3491/2025	Taseer Nawaz Mir vs UT of J&K and ors	Sanjay Kumar Tickoo, JKAS, Deputy Secretary to the Government, HED

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